

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5819/2023

BHAGWAN DEEN (DEAD) THROUGH LRS

Appellant(s)

VERSUS

LALTA PRASAD (DECEASED) THROUGH LR. SALIG RAM & ORS. Respondent(s)

Date : 28-03-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Rajlakshmi Singh, Adv.
Mr. Rohit Kumar Singh, AOR

For Respondent(s) :
Mr. Anurag Kishore, AOR
Mr. Lakhan Kumar Mishra, Adv.
Ms. Somna Dhowan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Counter affidavit has already been filed by Respondent Nos. 1 and 3.

Despite service of notice on respondent No.2.1 there is no appearance on his behalf.

It has been submitted by Ld. Counsel for petitioner that wife of deceased is also alive and she also needs to be substituted as legal representative of the deceased.

Let appropriate application in that regard be filed within a period of two weeks.

List again on 13.5.2025.

SUJATA SINGH
Registrar